

16

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/674/(IB)/2017
NAME OF THE PETITIONER(S) : RELIANCE COMMERCIAL FINANCE LTD
NAME OF THE RESPONDENT(S) : VASAN DENTAL HOSPITAL PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. S. R. RAGHUNATHAN
ROHAN RATASEKARAN

Counsel for
Respondent



2. K. MOORTHY

counsel for
Petitioner



ORDER

Counsels representing both the parties are present. Counsel for petitioner/financial creditor prayed for time stating that the parties are intending to make efforts to settle the matter. They prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 07.03.2018.

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(S VIJAYARAGHAVAN)
Member(Technical)

-st-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)